## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),

Delhi District Court, Tis Hazari Courts, Delhi.

## ORDER

In pursuance of recommendations of the Selection Committee made in its meeting held on 08.04.2025, the following Personal Assistants are hereby declared for confirmation on satisfactorily completion of their period of probation with effect from the date of completion of two years as mentioned hereunder:

ŠĮ. No.	Name of Personal Assistant	Father's / Husband's Name	Date of Joining PA	Date of completion of two years
1	Sh. Chirag Rajput	Late Sh. Gulshan Kumar	02.06.2014	02.06.2016
2	Sh. Karan Dayal	Sh. Ram Avtar Dayal	29.05.2014	29.05.2016
3 ·	Ms.Pooja Rani	Sh. Ghanshyam Singh	14.08.2014	14.08.2016
4	Sh. Manmohan	Sh. Late Sh. Mangat Ram	02.08.2014	02.08.2016
5	Mr. Dipin Mathew	Mr. P. V. Mathew	30.05.2014	30.05.2016
6	Sh. Vikas Kumar	Sh. Saryu Sao	24.12.2021	24.12.2023

Principal District & Sessions Judge (HQs.)

36591-/ No....3663-/.../Admn.-I/(S&P)/Probation/2025 Delhi.
Deted 6 JUN 2025

- Copy forwarded for information and necessary action to:
- 1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue, New Delhi.

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- 3. Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 4. Pay & Accounts Office (through concerned Accounts Branches), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
- 5. Branch In-Charge, LAYERS, THC, Delhi to upload this order on LAYERS.
- 6. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
  - 7. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./ Admn.II(HQs)/2025 dated 20/01/2025.
  - 8. Official concerned to access this order from the LAYERS or Web-Site of this office.

Administrative Officer (Judical)

Administration Branch-I, Tis Hazari Courts, Delhi.